

NOTICE

As per Section 8 of the Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, a fresh panel of Lawyers for High Court Legal Services Committee is to be Constituted. Hence, applications are invited from eligible hon'ble members of the Bar Association, in the prescribed proforma below"-

Application for empanelment as panel Lawyer for Legal Aid Service

1. Name:
2. Fathers Name:
3. Address with Phone No.
4. Proof of Professional experience at the Bar along with enrollment No.
5. Type of Cases he/she may prefer to be entrusted with
6. Options with regard to the State i.e. Punjab, Haryana ^{and} U.T. Chandigarh for which he/she would like to provide services.

(Signature of the Applicant)

The applications complete in all respects shall reach the office of the undersigned by 23.7.2011. It is made clear that applicant shall have at least three years' experience/standing at Bar on the last date of receipt of application i.e. 23.7.2011.



Member Secretary,

High Court Legal Services Committee

Dated: 02.06.2011